## RAJYA SABHA

Monday, the 30th March, 1998/9th Chaitra, 1920 (Saka)

The House met at five minutes past eleven of the clock, Mr. Chairman in the Chair.

## PAPERS LAID ON THE TABLE

- I. Notification of the Ministry of Industry
- II. Report and Accounts (1996-97) of the Tannery and Footwear Corporation of India Ltd., Kanpur and related papers.
- III. Report and Accounts (1996-97) of the H.M.T. Ltd. Bangalore and related papers.

THE MINISTER OF INDUSTRY SHRI SIKANDER BAKHT): Sir, I lay an the Table—

I. A copy (in English and Hindi) of the Ministry of Industry Notification S.O. No. 451(E), dated the 24th June, 1997, publishing the Oil Pressure Stoves (Quality Control) Order, 1997, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, together with a statement giving reasons for dealy in laying.

[Placed in the Library, See No. LT—101/98]

A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- II. (a) Twenty-eighth Annual Report and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

[Placed in the Library, See No. LT—84/98]

- III. (a) Forty-Fourth Annual Report and Accounts of the H.M.T. Limited, Bangalore, for the year 1996-97, together with the Auditors' Report on the Accouts and the comments of the Comptroller and Auditor General of India thereon, (b) Statement by Government accepting the above Report.
  - (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

Accounts (1996-97) of the Securities and Exchange Board of India, Mumbai and related papers

[Placed in the Library, See No. LT—91/98]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI R.K. KUMAR): Sir, On behalf of Shri Yashwant Sinha: I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Annual Accounts of the Securities and Exchange Board of India, Mumbai, for the year 1996-97, and 'the Audit Report thereon, under sub-section (4) of Section 15 of the Securities and Exchange Board of India Act, 1992.
- (ii) Statement giving, reasons for the dealy in laying the papers mentioned at (i) above. [Placed in the Library, *See* No. LT-105/98]

## I. Notification of Ministry of Finance

II. Statements showing action taken by Govt, on Assurances, promises and Undertakings.

SHRI R.K. KUMAR: Sir, I also lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Finance Notification G S.
R. No. 87(E), dated the 24th February, 1998, publishing the Leaders of Opposition in